

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH

ITEM No. 11

IB-486(PB)/2018

IN THE MATTER OF:

Usha Devi	Corporate Debtor
Vs		
Praveer Construction Pvt Ltd.	Respondent

Section 7 of Insolvency and Bankruptcy Code, 2016(CIRP)

Order delivered on 04.12.2018

Coram:

Dr. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:	Mr. Ravinder Kumar Singh alongwith Mr. Surjan Singh Shekhawat Advocates
For the Respondent:	Mr. Ravinder Kumar Advocate.

ORDER

The matter to be placed before the Hon'ble Principal Bench
for further consideration.

List on 06.12.2018

Sd/-

(S.K. MOHAPATRA)
MEMBER (TECHNICAL)

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)